

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

56  
T.C.P. No. 45/(MAH)/2016

CORAM:

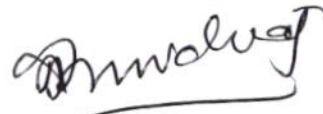
Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES: Crest Logistics and Engineers Pvt. Ltd.  
V/s.  
Ming Yang Holdings (Singapore) Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Act 1956 & 241-242 of  
the Companies Act, 2013

S. No.	NAME	DESIGNATION	SIGNATURE
1	M.S. BHARDWAJ 1/5 SR. Legal	Advocate for Petitioner	

ORDER

TCP 45/241-242/NCLT/MB/MAH/2016

At request of the Petitioner's Counsel, list this matter on 22.08.2017.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)